

House. What will happen in the other House?...*(Interruptions)*

SHRIMATI VASUNDHARA RAJE (Jhalawar): Sir, an excise tax of over 40 per cent has been levied on glass bottles, white plastic bottles and anything which is paper-based package is, at the moment, excise free. This structure favours the use of non-renewable energy, that is, plastic which cannot be recycled. This is mostly oil-based and imported and causes destruction of forests from where fine paper is made. On the other hand, 100 per cent recyclable glass produced from 100 per cent local raw materials is getting a very very severe setback. All over the world, plastic packaging is being discouraged by taxes on deposits. We, of course, must do it the other way round. Because of this situation, our glass industry lies in complete shambles today. India produces less glass than Thailand which is quite very shameful. Huge export markets like the Middle East, Japan, Maldives are being serviced by, at the moment, Thailand and Malaysia and not India. This excise duty, Sir, is not only unfair but definitely foolish. Scrapping it and the revenue losses so incurred would be completely compensated by the growth of production if it is freed from the excise burden. The Government must review their policy so that glass industry may not just survive but prosper. I will be very grateful, through you, if this particular matter on policy decision will be conveyed to the Government and perhaps the Government will do everything so that the glass industry will survive and prosper. *(Interruptions)*

PROF. SRIMATI SAVITHRI LAKSHMANAN (Mukundapuram): Sir, I thank you very much for allowing me to raise an urgent matter of public importance.

Due to over-age bad condition and leakage of railway wagons, food articles transported to Kerala get spoiled and this causes undue loss to the incoming stock of food articles. The

number of wagon are also not enough. As this State is fully dependent on import of food articles from other States, the consequent hardship on account of the above reasons are very clear. So, I urge upon the Government through you Sir, to issue necessary orders to save my poor State.

SHRIMATI MALINI BHATTACHARYA (Jadavpur): Sir, the youths all over the country have observed this day as 'Save Tripura Day' to protest against the forcible repression of democratic movements and the attack upon tribals, poor peasants, women and students in Tripura. I want to draw the attention of the Government to the acute scarcity conditions now prevailing in Tripura. The scarcity conditions are considered to be a direct result of the shattering of democratic institutions in that State. Particularly, in the tribal areas of North Tripura, the public distribution system operating through the autonomous District Councils has completely broken down and the total failure of rural employment scheme has completely eroded the buying power of the rural and tribal poor. The poor people there are unable to draw their rations. The owners of the ration shops are selling whatever is available in the public distribution system in the black market. Rice is sold at Rs. 12 per kilo. Mass exodus of people from the tribal areas in search of food and work is reported. People are dying not only of malnutrition, but also of starvation. In this situation, I would request the Government to immediately ensure food supplies to Tripura. It should also be ensured that when the supplies go to Tripura, they are not disrupted by speculators and black-marketeers. Schemes for rural employment should be fully implemented in Tripura for the benefit of the poor.

People should come to know how through the destruction of democratic institutions, Tripura has been brought to such a sorry pass. We want that the Report of Raghunath Reddy

should be made public. (*Interruptions*)

SHRI S. B. SIDNAL (Belgaum): It is reported in the papers today that some terrorists have entered our country from Bangla Desh to assassinate Shri Advani. The Home Secretary of West Bengal has made a statement. The Government of India should take necessary action to control all these things.

MR. SPEAKER: In this regard I would like to say that we have suffered a lot in this country. Appropriate investigation in this matter may be done and appropriate action may be taken. I am just bringing it to the notice of the Government.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Yes, Sir. (*Interruptions*)

[*Translation*]

SHRI SATYA PAL SINGH YADAV (Shahjahanpur): Mr. Speaker, Sir, I want to draw the attention of the House and the Government to a matter of grave concern. Some organisations are openly distributing thousands of swords in every district of Uttar Pradesh to their Members against a nominal fee and these swords are being distributed at a time when there is tension in U.P. and the Arms Act prohibits anybody to keep a sword, knife or a spear without a licence. If anybody violates it, he is challenged under section 25 of the Act. But these swords are being carried openly. Whenever a U.P. Minister visits a district, he is taken in a procession where thousands of people carry these swords... (*Interruptions*). These people remain standing public meetings with these swords. The U.P. Govt., the administration, the Police and the District Offices are a mute spectator. There is a fear psychosis among the secular minded

Hindus and the minorities. There is nobody to check them even in the existence of the district administration. I therefore demand that the government should put a ban on these swords and seize the swords which have already been distributed so that the fear and panic among the people is set at rest. If a person is caught with a knife of six inch length, he is caught by the policeman and booked under section 25 of the Arms Act. But Members the Vishwa Hindu Parishad and Bajrang Dal are openly carrying one metre long swords without licence in shahjahanpur and even then they are not caught... (*Interruptions*).

SHRI MADAN LAL KHURANA (South Delhi): We want to protest... (*Interruptions*)

SHRI RAJENDRA AGNIHOTRI (Jhansi): Mr. Speaker, Sir, this is totally wrong... (*Interruptions*) He is not correct... (*Interruptions*).

SHRI SATYA PAL SINGH YADAV: I challenge him that if the facts are proved correct, he should resign or if the facts are proved otherwise I would resign. (*Interruptions*)

[*English*]

MR. SPEAKER: You have made your point. Please sit down.

(*Interruptions*)

SHRI K. MURALEE DHARAN (Calicut): People of Kerala, belonging to all religions, will be celebrating Onam festival in the third week of August. The Keralites who are staying outside Kerala will move to Kerala in the first week of August. For their convenience I request the hon. Railway Minister to provide special trains. (*Interruptions*)

MR. SPEAKER: Shri Dwarka Nath Das.